

“A”

APPELLATE TRIBUNAL FOR ELECTRICITY
JUDGES ROSTER

w.e.f.

2nd May, 2019

S.No	Bench	Assignment
1.	Hon'ble Smt. Justice Manjula Chellur , the Chairperson AND Hon'ble Shri S.D. Dubey , Technical Member – Electricity. [ELECTRICITY BENCH – I]	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I except those “Hearing” matters which are pecially assigned to Electricity Bench II . [MONDAY TO THURSDAY] [11.00 AM TO 1.30 P.M.]
	Hon'ble Smt. Justice Manjula Chellur , the Chairperson AND Hon'ble Shri Ravindra Kumar Verma , Technical Member – Electricity. [ELECTRICITY BENCH – II]	Specially assigned “Hearing” matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I . [MONDAY TO THURSDAY] [2.30 PM TO 4.30 P.M.]
3.	Hon'ble Smt. Justice Manjula Chellur , the Chairperson AND Hon'ble Shri B.N. Talukdar , Technical Member – (P & N.G.). [PETROLEUM BENCH]	All matters in connection with the Petroleum Act assigned to Court-I . [FRIDAY] [11.00 A.M. to 04.30 P.M.]

- Priority will be given to the Supreme Court expedited matters and matters of the years 2014, 2015, 2016 & 2017.

30th April, 2019.

Sd/-
[A.J. Nair]
Dy. Registrar